

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).7818-7819/2009

CHENNADI JALAPATHI REDDY

Appellant(s)

VERSUS

BADDAM PRATAPA REDDY (DEAD) THROUGH LRS. & ANR.

Respondent(s)

(PART-HEARD BY HON'BLE N.V. RAMANA, HON'BLE MOHAN M. SHANTANAGOUDAR
AND HON'BLE AJAY RASTOGI, JJ.)

Date : 30-07-2019 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE AJAY RASTOGI

For Appellant(s) Mr.D.Rama Krishna Reddy, Adv.
Mrs. D. Bharathi Reddy, AOR

For Respondent(s) Mr.Mahabir Singh, Sr.Adv.
Mr. D. Mahesh Babu, AOR
Ms.Suchitra Hrangkhawl, Adv.
Mr.M.Sudhakar Reddy, Adv.
Mr.Ganesan Subbian, Adv.

Mr.C.S.N. Mohan Rao, AOR

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard, which remained inconclusive.

List on 31.07.2019 as part-heard matters.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR